

**FORM A
PUBLIC ANNOUNCEMENT**

*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India.
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF
M/S. SATHWIK PROJECTS PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	SATHWIK PROJECTS PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	20-12-2022
3.	Authority under which Corporate Debtor is incorporated/registered	REGISTRAR OF COMPANIES, HYDERABAD, TELANGANA
4.	Corporate Identity Number of Corporate Debtor	U45209TG2012PTC084946
5.	Address of Registered Office and Principal Office (if any) of the Corporate Debtor	Flat No. 601, 6 th Floor, Swarna Jayanthi Commercial Complex, Ameerpet, Hyderabad, Telangana 500016.
6.	Insolvency Commencement Date in respect of the Corporate Debtor	30-10-2023 (Intimation received on 02-11-2023)
7.	Estimated date of closure of Insolvency Resolution Process	27-04-2024
8.	Name and registration number of the Insolvency Professional acting as interim resolution professional	CHANDRA SEKHAR ARASADA IBBI/IPA-001/IP-P00670/2017-2018/11138
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat 304, Siri Nivas Apartments, Balaji Park Town, Nizampet, Hyderabad-500090. chandra61ca@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Flat No. 601, 6 th Floor, Swarna Jayanthi Commercial Complex, Ameerpet, Hyderabad, Telangana 500016 chandra61ca@gmail.com
11.	Last date for submission of claims	16-11-2023
12.	Classes of creditors, if any, under clause (b) of sub section (6A) of section 21, ascertained by the Interim Resolution Professional	NA
13.	Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Web link: https://www.ibbi.gov.in/en/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SATHWIK PROJECTS PRIVATE LIMITED on 30-10-2023.

The creditors of SATHWIK PROJECTS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 16-11-2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03-11-2023
Place: HYDERABAD



CHANDRA SEKHAR ARASADA
Interim Resolution Professional of

M/S. SATHWIK PROJECTS PRIVATE LIMITED
IBBI/IPA-001/IP-P00670/2017-2018/11138